

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir. In 57 villages, the subscribers have deposited security for telephones.

(b) These exchanges are likely to be opened during 1999-2000.

(c) Names of places where advance security has been deposited for opening of exchanges are given in the attached statement.

#### Statement

*The Names of Places Where Advance Security has been Deposited for Opening of Exchanges in Rural Areas*

District	Names of Places
1	2
Betul	Khamata, Malajpur, Pankha.
Bhopal	Mathani, Satrana, Mungaliachap, Bhauri, Laloi, Nandner, Rizadia Kadeem, Bairagarh Chichi.
Dewas	Agora, Dhasad, Bawdikheda, Rajavi, Bangarda, Chhota Telguru, Bedgaon.
Durg	Armarikalan, Amleshwar, Mampur.
Hoshangabad	Datwasa, Surajpur, Dharmakundi, Kajalkhedi, Nasirabad, Budhwada, Jhindgaon, Jamli, Piplia, Khamial.
Jabalpur	Panwanli, Mungwari, Umarlia, Choubay, Bhalnawal, Bhudsa.
Jhabua	Bakhatgarh, Phoolmal.
Raigarh	Aspa, Jakbahala.
Raipur	Tosgoan, Khorpa, Gadhorli.
Rewa	Kamarjee, Kheora, Sathni.
Sagar	Chhirani.
Satna	Bihara, Choond, Shivarajpur, Ramgarh, Pindra, Sarla Nagar.
Shahdol	Papond, Manthar.
Shajapur	Madana.
Sidhi	Saral.

[English]

#### Scheme on Agricultural Development

587. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Uttar Pradesh Government has submitted some new schemes relating to agricultural development for approval of the Union Government;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No, Sir.

(b) and (c) Do not arise.

#### Funds Under MPLADS

588. SHRI PRABHAT KUMAR SAMANTARAY: Will the PRIME MINISTER be pleased to state:

(a) the total amount released under the MPLADS to each Member of Parliament in the State of Orissa alongwith date of release during the year 1998-99;

(b) if no amount has been released, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) As per the existing practice MPLADS funds are released in 2 instalments of Rs. 50 lakhs each to the Members of Parliament whose unsanctioned balance is less than Rs. 50 lakhs. Accordingly, a total amount of Rs. 18.0 crores has been released under MPLADS to the State of Orissa during the year 1998-99 which includes 1st instalment for the year 1998-99 released in respect of 10 Lok Sabha MPs and 9 Rajya Sabha MPs, 11nd instalment for the year 1998-99 for 2 Rajya Sabha MPs and the instalments pertaining to the year 1997-98 in respect of 13 Lok Sabha MPs and 2 Rajya Sabha MPs. A statement indicating the date of sanction in respect of these MPs in attached Funds for the remaining MPs could not be released so far either due to non-receipt of the requisite expenditure statement from the concerned collectors or because of their unsanctioned balance being more than Rs. 50 lakhs.

**Statement—I**

*Details of Funds Released under MPLADS for Ist and IInd Instalments of 1997-98 and Ist and IInd Instalment of 1998-99 as on 27.11.98*

State : Orissa

Lok Sabha

S.No.	Constituency	Name of Lok Sabha MP	(1997-98) Instalment		(1998-99) Instalment	
			Ist	IInd	Ist	IInd
1	2	3	4	5	6	7
1.	Aska	Sh. Naveen Patnaik	07/07/97	04/12/97		
		Sh. Naveen Patnaik	—	—	10/11/98	—
2.	Balasore	Sh. Kartik Mohapatra	07/07/97	04/12/97		
		Sh. Mahameghabahan Aira Kharabela Swain	—	—	25/08/98	—
3.	Berampur	Sh. P.V. Narasimha Rao	10/11/97	—	—	—
		Smt. Jayanti Patnaik	—	10/11/98	—	—
4.	Bhabrak (SC)	Sh. Murlidhar Jena	27/08/97	—	—	—
		Sh. Arjun Charan Sethi	—	10/07/98	—	—
5.	Bhuvaneswar	Sh. Soumya Ranjan Pattnaik	—	—		
		Sh. Prasamna Kumar Patasani	16/10/98	50+	—	—
6.	Bolangir	Sh. Sarat Pattanayak	10/09/97	03/12/97	—	—
		Smt. Sangeeta Kumari Singh Deo	—	—	INR	—
7.	Cuttack	Sh. Anadi Charan Sahu	07/07/97	04/12/97		
		Sh. Bhartruhari Mahtab	—	—	10/11/98	—
8.	Deogarh	Sh. Sri Ballava Panigrahi	28/11/97	01/12/97		
		Sh. Debendra Pradhan	—	—	26/10/98	—
9.	Dhenkanal	Sh. K.P. Singh Deo	11/09/97	—		
		Sh. Tathagata Satpathy	—	25/06/98	INR	—
10.	Jagatsinghpur	Sh. Ranjib Biswal	04/11/97	—		
		Sh. Ranjib Biswal	—	08/09/98	18/08/98	—
11.	Jajpur (SC)	Sh. Anchal Das	04/11/97	—		
		Sh. Rama Chandra Mallik	—	05/08/98	27/11/98	—
12.	Kalahandi	Sh. B.C. Das	07/07/97	—		
		Sh. Bikram Keshari Deo	—	INR	—	—
13.	Kendrapara	Sh. Srikanta Kumar Jena	07/08/97	—		
		Sh. Prabhat Kumar Samantaray	—	10/11/98	—	—
14.	Keonjhar (ST)	Sh. Madhaga Sardar	07/07/97	—		
		Sh. Upendranath Nayak	—	25/08/98	26/11/98	

1	2	3	4	5	6	7
15.	Koraput (ST)	Sh. Giridhar Gamang	25/11/97	—		
		Sh. Giridhar Gamang	—	15/07/98	INR	—
16.	Mayurbhanj (ST)	Miss. Sushila Tiriya	01/10/97	—		
		Sh. Salkhan Murmu	—	24/03/98	26/11/98	—
17.	Nowrangpur (ST)	Sh. Khagapati Pradhani	25/11/97	—		
		Sh. Khagapati Pradhani	—	21/08/98	50+	—
18.	Phulbani (SC)	Sh. Mrutyunjaya Nayak	4/11/98	—		
		Sh. Padmanva Behera	—	27/11/98	20/05/98	—
19.	Puri	Sh. Pinaki Mishra	—	—		
		Sh. Braja Kishore Tripathi	18/01/98	50+	—	—
20.	Sambalpur	Dr. Krupasindhu Bhoi	25/11/97	—		
		Sh. Prasanna Acharya	—	25/06/98	INR	—
21.	Sundargarh (ST)	Miss. Frida Topno	07/08/97	04/12/97		
		Sh. Jua Oram	—	—	10/11/98	—

Note: First Name is of 11th Lok Sabha MP.

Second Name is of 12th Lok Sabha MP.

50+ Means Unsanctioned balance is more than Rs. 50 Lakhs.

INR Means Complete expenditure information not received.

R Means funds released.

RES Means Resigned.

#### Statement-II

*Details of Funds Released Under MPLADS for 1st and 11nd Instalments of 1997-98  
and 1st and 11nd Instalment of 1998-99 as on 27/11/98*

States: Orissa

Rajya Sabha

S.No.	District Opted	Name of Rajya Sabha MP	(1997-98) Instalment		(1998-99) Instalment	
			1st	11nd	1st	11nd
1	2	3	4	5	6	7

#### The Present Sitting Member of Rajya Sabha

1.	Sambalpur	Sh. Sanatan Bisi	26/03/98	INR	—	—
2.	Keonjhar	Sh. Rahas Bihari Barik	07/07/97	04/12/97	25/06/98	26/11/98
3.	Nowrangpur	Sh. Bhagaban Majhi	12/09/97	18/03/98	10/11/98	—
4.	Sundargarh	Sh. Dilip Kumar Ray	07/07/97	04/12/97	25/06/98	10/11/98
5.	Sundargarh	Sh. Maurice Kujur	07/07/97	18/03/98	10/11/98	—
6.	Bhadrak	Sh. Ananta Sethi	27/08/97	28/08/98	10/11/98	—
7.	Balasore	Dr. M.N. Dass	—	—	07/09/98	—

1	2	3	4	5	6	7
8.	Jajpur	Sh. Ramachandra Khuntia	—	—	10/11/98	—
9.	Cuttak	Sh. Rangnath Mishra	—	—	07/08/98	—
10.		Miss. Farida Topno	—	—	—	—
<b>The present non-sitting Member of Rajya Sabha</b>						
11.	Rayagada	Smt. ILLA Panda	27/03/98	INR	—	—
12.	Khurda	Sh. Somappa R. Bommai	50+	—	—	—
13.	Cuttack	Sh. Narendra Pradhan	18/03/98	11/06/98	20/05/98	—
					1st	11nd

R Mean funds released.

RES Means Resigned.

#### T.V. Serials on Tamil Saints

589. SHRI K. KRISHNAMOORTHY: Will the PRIME MINISTER be pleased to state:

(a) the present policy of Government for propogating the life and philosophy of ancient Tamil Saints;

(b) whether proposals from several T.V. Serial producers for giving slots for such television serials are pending in Chennai Doordarshan till now; and

(c) if so, the steps taken to expedite such proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Prasar Bharati have intimated that programmes are telecast by Doordarshan to propagate the philosophy/teachings of ancient Tamil Saints on their anniversaries.

(b) and (c) Under the New Sponsorship Scheme (NSS), the following serials on the ancient Tamil saints have been approved by Doordarshan Kendra, Chennai:

1. Thamizh Thattha
2. Thiruvalluvar
3. Vallalar
4. Arputha Ramanujar
5. Thiruvirutthithar Thirumoolar
6. Arunagirinathar
7. Vallalar Kanda Orumaipadu
8. Thirumurubatrupalai.

Out of the above serials 'Thamizh Thattha' and 'Thiruvalluvar' have already been telecast from June '96 to August '96 and December '97 to April '98 respectively.

The remaining approved serials are in the second list and will be slotted as and when their turn comes.

#### Harassment to Indian Women

590. SHRI A.C. JOS: Will the PRIME MINISTER be pleased to state:

(a) whether there has been numerous reports regarding ill-treatment, harassment and sexual abuse of Indian women, particularly Keralites, who are employed in the Gulf countries as maid servants; and

(b) if so, the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) Immediately on receipt of the complaints, the Indian diplomatic Mission in the concerned country takes up the matter with the sponsors/employers/Indian guarantor, if any, and with their cooperation the employee is repatriated to India at the cost of the employer. In cases where the employer was not traceable or was not cooperative, the maid servants have been repatriated to India at Government cost.

With a view to streamline the employment of maid servants from India in the Gulf countries, following safeguards have been introduced:

- (a) No female worker who is less than 40 years of age is allowed to migrate for work unless her employment documents are attested by the Indian diplomatic Mission/Post in the Gulf countries.
- (b) No female below 40 years of age having a passport with the classification of "Emigration Check Required (ECR)" is granted emigration suspension even for purposes other than employment in Gulf countries unless she produces a sponsorship certificate duly attested by the concerned Indian Mission/Post.
- (c) Certain Indian diplomatic Missions/Posts in the Gulf countries have also devised additional local safeguard measures.